PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.42/241/HDB/2017
NAME OF THE COMPANY	Spectrum Power Generation Limited
NAME OF THE PETITIONER(S)	M. Krishna Rao
NAME OF THE RESPONDENT(S)	Spectrum Power Generation Limited & (36) Others
UNDER SECTION	241-244

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Mohom Rao	Adi	9848043666	MANA

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr.M.Mohan Rao, learned counsel for the Petitioner and Ms.Divya Datla, Mr.B.V.Papa Rao and Mr.S.S.Rajan, learned counsels for the Respondents.

Mr. Yogesh K Jagia, learned counsel for Petitioner addressed a letter dated 11.12.2017 to the Registry, requesting to post the matter to some other date due to his personal inconvenience. The learned counsels appearing for other side also agreed to adjourn the matter. Accordingly, post the case on 24.01.2018.

Member (Technical)

Member (Judicial)